

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION NO. 379**  
ANSWERED ON 11<sup>TH</sup> AUGUST, 2016

**COMPOUND ANNUAL GROWTH RATE OF NHS**

\*379. SHRI R. PARTHIPAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of Compound Annual Growth Rate (CAGR) of National Highways (NHs) in the country;
- (b) whether this is comparable with world average and also with other countries, and if so, the details thereof along with the budgetary allocation during the Twelfth Five Year Plan;
- (c) whether the Government has any mechanism for speedy execution of new NHs and if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 379 ANSWERED ON 11.08.2016 ASKED BY SHRI R. PARTHIPAN REGARDING COMPOUND ANNUAL GROWTH RATE OF NHs.**

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(a) to (d) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The total length of NHs has been enhanced from about 21,378 km during 1947 to about 1,03,519 km at present. The details of plan-wise length of NHs and State/UT wise length of NH network at present is at **Annexure-I** and **Annexure-II** respectively.

Further, the Ministry has approved In-Principle declaration of about 42,835 km length of State roads as new NHs subject to outcome of the Detailed Project Reports (DPRs).

The Ministry takes up declaration of State roads as new NHs from time to time depending upon requirement of connectivity, inter-se priority and availability of funds. The development and maintenance of NHs, including the newly declared NHs, is a continuous process and the works are accordingly taken up on the basis of inter-se priority, traffic density and availability of funds in order to keep the NHs in traffic worthy conditions. No separate allocation of funds are made as such for declaration of State roads as new NHs. The year-wise allocation of funds for the Central Sector Road Schemes during the Twelfth Five Year Plan is at **Annexure-III**.

The Ministry has formulated an ambitious programme inter alia to improve the road connectivity to coastal / border areas, backward areas, religious places, places of tourist interest, construction / rehabilitation / widening of major bridges and Railway Over Bridges (ROBs) / Railway Under Bridges (RUBs) on NHs and improvement of newly declared NHs, providing connectivity to District Head Quarters etc. Funding and other issues are yet to be tied up.

Regular meetings are held with project developers, State Governments and contractors in Head Quarter by Ministry with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. Various steps have been taken to expedite completion of the projects which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. Further, The Government has taken major initiatives towards expediting implementation of languishing projects. The various measures taken include:

**Environment and Forest Clearance**

- Delegation of powers to Regional Offices by Ministry of Environment and Forest.
- EC (Environment Clearance) not required for length of 100 km. Even beyond 100 Km, EC is not required if widening is restricted to 40m and realignment to 60m.

**ROBs (Rail Over Bridge) / RUBs(Rail Under Bridge):**

The procedure for GAD(General Arrangement Drawing) approved by Railways for ROBs has been simplified and made online. Maintenance charges which were hampering the progress of many projects, stand waived by Railways. Standard design have been put on website.

**Financial initiatives**

- Loan secured to the extent of termination payment.
- Infrastructure debt fund – Long term financing at low interest rates
- Rescheduling of premium – Bank Rate+2%.
- 100% exit after 2 years of completion in projects awarded before 2009.
- Fund infusion by National Highways Authority of India (NHAI) in stalled projects where the physical progress is 50% and the concessionaire is facing shortage of funds.

NHAI is liberally permitting refinance with elongation of repayment period. Reserve Bank of India (RBI) has also issued circular for providing long term debt finance matching the concession period without classifying the exposure as restructured.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 379 ANSWERED ON 11.08.2016 ASKED BY SHRI R. PARTHIPAN REGARDING COMPOUND ANNUAL GROWTH RATE OF NHs.

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The details of plan wise length of National Highways (NHs):-

Period	Year	Total Length (km)
As on 01.04.1947		21,378
First Plan	1951-1956	22,193
Second Plan	1956-1961	23,707
Third Plan	1961-1966	23,886
Interregnum period(Rolling Plan)	1966-1969	23,938
Fourth Plan	1969-1974	28,757
Fifth Plan	1974-1979	28,977
Interregnum period(Rolling Plan)	1979-1980	29,023
Sixth Plan	1980-1984	31,980
Seventh Plan	1985-1990	33,612
Interregnum period(Rolling Plan)	1990-1992	33,689
Eight Plan	1992-1997	34,298
Ninth Plan	1997-2002	58,112
Tenth Plan	2002-2007	66,590
Eleventh Plan	2007-2012	76,818
Twelfth Plan (Current Plan)	2012-2017	<b>1,03,519</b>

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The State/UT-wise length in National Highways (NH) as follows:-

Sl. No.	Name of State	National Highway No.	Total Length (in km)
1	Andhra Pradesh	4, 5, 7, 9, 16, 18, 18A, 42 New, 43, 63, 67Ext. New, 150 New, 167 New, 202, 205, 214, 214A, 216, 219, 221, 222, 234, 326, 326A, 67 New, 71 New, 161 New, 340 New, 340C New, 353 New, 363 New, 365 New, 544D New, 563 New, 565 New, 765 New	5,465.00
2	Arunachal Pradesh	52, 52A, 153, 229, 52B Ext, 37 Ext., 315A, 713 New, 513 New, 313 New, 113 New & 713A New	2,513.00
3	Assam	6 New, 31, 31B, 31C, 36, 37, 37A, 37E, 38, 39, 44, 51, 52, 52A, 52B, 53, 54, 61, 62, 117A New, 127B New, 127E New, 151, 152, 153, 154, 315A New, 127C New & 127D New, 208A New, 329 New, 427 New, 627 New, 702 New, 702B New, 702C New 702D & 715A New	3,821.00
4	Bihar	2, 2C, 19, 20Ext New 28, 28A, 28B, 30, 30A, 31, 57, 57A, 77, 80, 81, 82, 83, 84, 85, 98, 99, 101, 102, 103, 104, 105, 106, 107, 110, 120 New, 122A New, 131A New, 133 New, 133B New, 219 New, 227 A New, 327A New, 327 Ext. New, 333 New, 333A New, 333B New, 527A New, 527C New, 727 A New, 766C, & 120 New	4,839.00
5	Chandigarh	21	15.00
6	Chhattisgarh	6, 12A, 16, 43, 45Ext, 78, 111, 130A New, 130B New, 130C New, 130D New, 149B New, 163A New, 200, 202, 216, 217, 221, 343 New, 930New	3,168.00
7	Delhi	1, 2, 8, 10, 24 & 236	80.00
8	Goa	4A, 17, 17A & 17B	262.00
9	Gujarat	NE-I, 6, 8, 8A, 8B, 8D, 8E, 14, 15, 56, 58 New, 58 Ext New, 59, 113 228, 251 New, 753B New, 848 & 848A New, 848B New, 341 New, 68Ext. New, 147A New, 168 New, 168A New, 351 New, 927D New & 953 New	4,971.00
10	Haryana	1, 2, 8, 10, 11 New, 21A, 22, 54 New, 64, 65, 71, 71A, 72, 73, 73A, 71B, 148BNew, 236, 248 A New, 254 New, 334B New, 352A, 444A New, 703 New, 709 Ext New, 709A New & NE-II	2,622.00
11	Himachal Pradesh	1A, 3 New, 20, 20A, 21, 21A, 22, 70, 72, 72B, 88, 73A, 154A New, 305 New, 503 New, 503A New, 503 Ext. New, 505 New, 505A New 705 New, 907 A New	2,642.00
12	Jammu & Kashmir	1A, 1B, 1C, 1D, 3 New, 144 New, 144A New, 301 New, 444 New, 501 New, 701 New, 244 New	2,601.00
13	Jharkhand	2, 6, 20 Ext New, 23, 31, 32, 33, 43 New, 75, 78, 80, 98, 99, 100, 114A New, 133 New, 133A New, 133B, 143 New, 143A New, 220 New, 333 New, 333A New, 343 New & 419 New	2,654.00
14	Karnataka	4, 4A, 7, 9, 13, 17, 48, 50 New, 63, 67, 67New, 150, 150 Ext. New, 150A New, 167 New, 169A New, 173 New, 206, 207, 209, 212, 218, 234, 275 New, 367 New, 766C	6,502.00
15	Kerala	17, 47, 47A, 47C, 49, 183A New, 185 New, 208, 212, 213, & 220	1,812.00
16	Madhya Pradesh	3, 7, 12, 12A, 25, 26, 26A, 26B, 27, 34 New, 43Ext. New, 45 Ext. New, 56 New, 59, 59A, 69, 69A, 75, 76, 78, 86, 92, 135B New, 146B New, 339B, 346 New, 347B New, 347C New, 543 New, 552Ext. New, 752B New, 752C New, 927A New and 943 New	7,573.00
17	Maharashtra	3, 4, 4C, 6, 7, 8, 9, 13, 16, 17, 26B, 50, 50New, 69, 150 Ext. New, 161 New, 204, 211, 222, 348 New, 848 New, 160 New, 166 New, 166A New, 339B New, 347C, 348 New, 348A New, 353C New, 353D New, 353E New, 361 New, 363 New, 547E New, 548 New, 753 New, 753A New, 753B New, 848A, 930 New & 953 New, 965 New	7,471.00
18	Manipur	39, 53, 102 New, 102A New, 102B New, 102 C New, 129A new, 108A New, 129 New, 137 New, 137A New, 150, 155, 702A New	1,746.00
19	Meghalaya	40, 44, 51, 62 & 127B New	1,204.00

20	Mizoram	6 New, 44A, 54, 54A, 54B, 102B New, 150, 154, 302 New, 306 A New & 502A New	1,381.00
21	Nagaland	36, 39, 61, 129 New, 150, 155, 702 New, 702A New & 702B New, 702D	1,150.00
22	Odisha	5, 5A, 6, 20 Ext, 23, 42, 43, 55 Ext New, 60, 75, 130C New, 153B New, 157 New, 200, 201, 203, 203A, 215, 217, 220 New, 224, 326 New & 326 A New	4,837.00
23	Puducherry	45A & 66	64.00
24	Punjab	1, 1A, 10, 15, 20, 21, 22, 64, 70, 71, 72, 95, 103 A New, 154A, 205A New, 254 New, 344A New, 344B New, 503 Ext. New , 503A New, 703 New 703A New, 754 New & 148B New	2,769.00
25	Rajasthan	3, 11New, 123 New (3A Old), 8, 11, 11A, 11B, 11C, 12, 14, 15, 25 Ext. New, 54 New, 65, 458 New & 65A Old, 71B, 76, 58 Ext New & 76A Old, 758 New & 76B Old, 79, 79A New, 89, 90, 113, 112, 114 , 116, 148B New, 148D New & 116A Old, 158 New, 162A New, 162 Ext. New, 168 New, 168A New, 248A New, 325 New, 709 Ext. New, 927A New,	7,906.00
26	Sikkim	31A, 310, 310A New, 510 New, 563 New, 710 New, 717A New, 717B New	463.00
27	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 45B, 45C, 46, 47, 47B, 49, 66, 67, 68, 205, 207, 208, 209, 210, 219, 220, 226, 226Ext., 227, 230, 234, 381 New, & 532 New	5,006.00
28	Tripura	44 , 44A, 108A, 208 New, 208A New, & 108B New	805.00
29	Telangana	7, 9, 16 202, 221, 216A New, 222, 326 New, 167 New, 150 New, 363 New, 365 New, 565 New, 161, 765 New, 50 New, 563 New & 365A New	2,636.00
30	Uttarakhand	9 new, 34 New, '58, 72, 72A, 72B, 73, 74, 87, 94, 107A New, 108, 109, 123, 119, 121 , 125, 309A New, 309B New, 334A & 707A New	2,714.00
31	Uttar Pradesh	2, 2A, 3, 123 New (3A Old), 7, 11, 12A, 19, 24, 24A, 24B, 25, 25A, 26, 27, 28, 28B, 28C, 29, 34 New, 56, 56A, 56B, 58, 72A, 73, 74, 75, 76, 86, 87, 91, 91A, 92, 93, 96, 97 , 119, 219 New, 227 A New, 231, 232, 232A, 233, 235, 330, 330A New, 330 B New, 334 New, 334B New, 334C New, 552 Ext., 709 A, 727 A New, 730 New, 730A New, 731 A New, 931 New, 931A New & NE-II	8,487.00
32	West Bengal	2, 2B, 6, 10, 31, 31A, 31C, 31D, 32, 34, 35, 41, 55, 60, 60A, 80, 81, 114A New, 116B New, 117, 131A, 133A New, 317A, 327B, 419 New, 512 New & 717.	2,956.00
33	Andaman & Nicobar Islands	223	331.00
34	Dadra & Nagar Haveli	848A New	31.00
35	Daman & Diu	848B New & 251 New	22.00
<b>Total</b>			<b>1,03,519.00</b>

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The year-wise allocation of funds for the Central Sector Road Schemes during the Twelfth Five Year Plan is as under:-

(Rs. in crore)

Sl. No.	Scheme	2012-13	2013-14	2014-15	2015-16	2016-17*
1	External Assistance					
	(a) Externally Aided (RW)	0.00	21.25	175.00	250.00	290.00
	(b) Counterpart Fund (RW)	0.00	21.25	101.00	550.00	1,000.00
	<b>EAP Ministry (a+b)</b>	<b>0.00</b>	<b>42.50</b>	<b>276.00</b>	<b>800.00</b>	<b>1,290.00</b>
	(c) Loan to NHAI	0.00	0.00	0.00	0.00	0.00
	(d) EAP (NHAI)	0.00	0.00	0.00	0.00	0.00
	<b>EAP NHAI (c+d)</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
	<b>Total EAP</b>	<b>0.00</b>	<b>42.50</b>	<b>276.00</b>	<b>800.00</b>	<b>1,290.00</b>
2	<b>NH (O)</b>	5,769.79	4,517.57	4,881.59	6,491.06	15,504.00
3	Works under BRDB including Strategic Roads under BRDB	570.00	434.00	292.00	0.00	0.00
4	Other Charges & IT	2.00	4.82	7.00	6.50	7.00
5	Research & Development, Training and Quality Assurance	1.00	0.40	7.00	68.20	110.00
6	Charged Expenditure	6.00	6.00	6.00	10.00	10.00
7	NHAI (Investment) (Cess)	6,003.00	6,857.45	9,565.81	21,020.09	12,153.00
8	Remittance of toll receipts (NHDP + non-NHDP)	1,777.00	4,770.00	5,448.00	6,500.00	7,500.00
10	E&I for States from CRF	243.86	243.86	150.00	354.35	1,233.00
	E&I for UTs from CRF	1.00	18.36	0.00	1.00	
11	Rail Cum Road Bridge at Ganga, Munger (Bihar) #	200.00	-	-	-	-
12	Improvement of Duburi-Brahmanipal-Harichandanpur-Naranpur State Road in Odisha (POSCO)	20.00	-	-	-	-
13	<b>Special Packages</b>					
(i)	SARDP-NE	1,845.00	2,994.00	3,000.00	4,900.00	5,000.00
(ii)	LWE (including TSP) including Vijayawada-Ranchi Road	1,175.00	1,035.00	1,174.00	1,121.00	1,000.00
	<b>Total (BS)</b>	<b>17,613.65</b>	<b>20,923.96</b>	<b>24,807.40</b>	<b>41,272.20</b>	<b>43,807.00</b>
14	IEBR	13,000.00	8,000.00	7,611.11	42,694.50	59,279.00
	<b>Grand Total</b>	<b>30,613.65</b>	<b>28,923.96</b>	<b>32,418.51</b>	<b>83,966.70</b>	<b>1,03,086.00</b>

\*- Budget Estimate stage

# - Allocation for the Project has been made under NH(O) subsequently.

EAP- Externally Aided Projects

NH(O)- National Highways (Original)

NHAI- National Highways Authority of India

BRDB- Border Road Development Board

NHDP- National Highways Development Project

SARDP-NE- Special Accelerated Road Development Programme for North East Region

LWE- Left Wing Extremism affected areas

IEBR- Internal and External Borrowings

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